

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3661  
ANSWERED ON:16.08.2010  
PENSION SCHEME FOR BPL PERSONS  
Mani Shri Jose K.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has issued instructions to the District Collectors, BDOs and Panchayats to identify BPL citizens above the age of 65 years and entitle them to Old Age Pension Scheme;
- (b) if so, the details thereof;
- (c) whether a grievance redressal system has been established for beneficiaries who have not been covered in the identification process; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a)&(b) State Governments have been asked to identify all eligible beneficiaries for old age pension under Indira Gandhi National Old Age Pension Scheme (IGNOAPS).
- (c)&(d) Identification of beneficiaries, sanction and disbursement of pension is done by the respective State Governments. The beneficiaries who have not been covered in the identification process may approach the officials of the concerned department implementing the scheme in the State with their grievance.